

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:563
ANSWERED ON:24.02.2011
LOOTING IN PORBANDAR EXPRESS
Choudhary Shri Bhudeo;Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that in the month of January, 2011, Rajkot-Motihari Porbandar Express had been looted between Yamuna bridge and Shahdara in Delhi;
- (b) if so, the number of persons injured in this incident and the details of losses of life and property; and
- (c) the number of persons arrested by the Railway police and the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b): Yes Madam. 06 persons were injured and 02 mobile phones and cash worth Rs. 13,200/- were reportedly looted by the miscreants. No loss of life was reported.

(c): Government Railway Police/ Delhi (Main) has registered a case vide crime number 10/11 dated 29.01.2011 under section 394 and 504 Indian Penal Code. No arrest has been reported by State Police till now.